



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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February 20, 2015

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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**Monitoring of Foreign Investment under PIS in Indian Companies-
Incorporation in Ban List – GDR/ADR/FDI/NRI/PIO/FII/RFPIs:
Ms Hathway Cable & Datacom Limited**

The Reserve Bank of India has today notified that the foreign shareholding through Global Depository Receipts (GDRs)/American Depository Receipt (ADR)/ Foreign Direct Investment (FDI)/Non Resident Indian (NRI)/Persons of Indian Origin (PIO)/Foreign Institutional Investors (FIIs)/Registered Foreign Portfolios Investors (RFPIs) in [M/s Hathway Cable & Datacom Limited](#) has reached the prescribed threshold limit as per extant FDI. Hence, further purchases of equity shares of this company would not be allowed through stock exchanges in India on behalf of FII/RFPI/NRI/PIOs and through FDI/ADR/GDRs under Schedule-I of FEMA.

The purchases could be made through primary market and stock exchanges and would be subject to Regulation 5(2) of FEMA Notification No.20/2000-RB dated May 03, 2000 (as amended from time to time) and other terms and conditions stipulated by the Reserve Bank.

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